

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.215 – CP(IB)/124(AHM)2022
Item No.216 – IA 513 of 2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Uma Rakeshkumar Shah
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on 07/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Adv.
For the Respondent :

ORDER

CP (IB) 124 of 2022

List on 29.08.2022.

IA 513 of 2022

Learned Counsel for the non-applicant/ guarantor seeks and is granted two weeks time to file reply.

List on 29.08.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**